

HIGH COURT OF CHHATTISGARH, BILASPUR

ORDER

No. 154 (Mis.)/
I-7-3/2022

Bilaspur, dated 3rd December, 2022

Holiday is declared for 05.12.2022 for the Court Subordinate to this High Court situated at Bhanupratappur District-Uttar Bastar Kanker on account of Assembly By-Election-2022 scheduled for the Chhattisgarh State Legislative Assembly Area No. 80 Bhanupratappur.

By order of Hon'ble the Chief Justice

Sd/-
(Arvind Kumar Verma)
Registrar General


Endt. No. 14720 /
I-7-3/2022

Bilaspur, dated 3rd December, 2022

Copy forwarded to: -

1. Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
4. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
5. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
6. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
7. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
8. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for kind information of Her Ladyship.
9. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
10. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
11. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.

12. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
 13. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
 14. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
 15. P.S. to the Registrar General, High Court of Chhattisgarh, Bilaspur,
 16. Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
 17. Registrar (Vig./ I.& E./ J / S & A cell), High Court of C.G., Bilaspur,
 18. District & Sessions Judge/Principal Judge/Judge- Family Court, District-Uttar Bastar (Kanker)
 19. Registrar (Computerization)-cum-CPC, High Court of Chhattisgarh, Bilaspur- with a request to get it be uploaded in the website of this High Court,
 20. Advocate General, State of Chhattisgarh, High Court Campus, Bilaspur,
 21. Additional Registrar (J & Classi/D.E. & E./A.), High Court of C.G., Bilaspur,
 22. Additional Director/Deputy Director/Administrative Officers (C.S.J.A.), High Court of C.G., Bilaspur,
 23. Member Secretary, Chhattisgarh State Legal Services Authority, Ware House Road, Bilaspur,
 24. Secretary, High Court Legal Services Committee, High Court Campus, Bilaspur,
 25. The President, High Court Bar Association, High Court Campus, Bilaspur,
 26. O.S.D., High Court of Chhattisgarh, Bilaspur,
 27. All Registrars (M), High Court of Chhattisgarh,
 28. All Joint Registrars (M), High Court of Chhattisgarh, Bilaspur,
 29. All Additional Registrars (M)/Budget Officer, High Court of C.G., Bilaspur,
 30. Accounts Officer, High Court of C.G., Bilaspur,
 31. Assistant Registrar (Estt.) High Court of C.G., Bilaspur,
 32. O.I.C., N.I.C., High Court of Chhattisgarh, Bilaspur,
- for information/necessary action.**


(Arvind Kumar Verma)
Registrar General
03.12.2022